

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Mentioning

C.P No. 173/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Narayanan Sisupalan -Vs- The Peerless General Finance & Investment Co. Ltd		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. A. Chatterjee Sr. Advocate
- 2) T. Nag Chowdhury Advocate
- 3) A. Banerjee Advocate

Respondents.

[Signature]
Adv.
2/11/2017

1. Mr. Rajib Mullik, Adv
- Mr. Arif Banerjee, Adv

Petitioners

[Signature]
2/11/2017

ORDER

Ld. Counsel for the petitioner and the respondent are present.

List the matter on 07/11/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)